CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT COURT SITTING, GWALIOR

CONTEMPT PETITION NO. 52 of 2006 in ORIGINAL APPLICATION NO. 582 of 2004

Gwalior, this the 5th day of September,2006

Hon'ble Dr.G.C.Srivastava – Vice Chairman Hon'ble Shri A.K.Gaur – Judicial Member

Anil Raj, S/o. Shri Ram Charanlal, Aged 14 years, Occupation-unemployed, R/o. New Tulsi Vihar Colony, H. No. 14/140, Sewa Nagar, Gwalior, MP.

- Petitioner

(By Advocate – Shri S.C. Sharma)

Versus

- 1. Shri Buddha Prakash, General Manager, North Central Railway, Allahabad (UP).
- Shri U.K. Singh,
 Divisional Railway Manager,
 North Central Railway,
 Janshi (UP).

- Respondents

(By Advocate – Shri Sunil Gupta) ORDER (Oral) By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the petitioner as well as the respondents.

2. Both the parties admit that the order passed by this Tribunal in Original Application No. 582 of 2004 on 27th October, 2005 has already been complied with. In view of this the Contempt Petition has rendered infructuous and it is accordingly, dismissed. Notices issued are discharged.

(A.K.Gaur)
Judicial Member

(Dr.G.C.Srivastava)
Vice Chairman